

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 77/2016

IN THE MATTER OF:

**EMAAR MGF Land Pvt. Ltd.
MGF Development Ltd.**

.....Petitioner

**SECTION : UNDER SECTION 391(2) & 394, 100 to 104 of the
Companies Act**

Order delivered on 21.08.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

**For the Petitioner(s) : Shri Rajiv K. Goel, Advocate
For the Respondent(s) :
For the ROC/RD (NR) : Shri Manish Raj, Company Prosecutor**

ORDER

For Order, see C.P. No. 689/2016.


**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**